

**MINUTES OF THE VC MEETING NO.01 (2021-22) OF EXPORT
FACILITATION COMMITTEE (EFC) HELD ON 30.04.2021 at 4:30 PM
Udyog Bhawan, New Delhi**

Meeting No. 01(2021-22) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 30.04.2021 at 4:30 PM to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Sanatanu Dhar, Under Secretary (Supply & Bio- Refinery), MoPNG
- ii. Shri Virendra Kumar Singh, Deputy Director (Trade), DoAHD

In attendance:

- i. Shri Nitish Suri, Dy. DGFT
- ii. Shri Ram Paul Singh, FTDO

3. Altogether 111 applications (including 78 deferred cases) were considered by the EFC, out of which 44 cases were approved (including 33 cases on post facto basis), 7 cases rejected & closed and remaining 60 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

<u>DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE</u> <u>(DoAC&FW) (Seed Cases)</u>					
S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remarks
1.	5P Hortiplx	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments/NOC from DoA C&FW.
2.	Bayer Bioscience Pvt Ltd	51375/AM21	Hybrid Rice (Paddy) seeds	23.01.2021	Deferred due to want of comments/NOC from DoA C&FW
3.	Sudhir Traders	51394/AM21	Paddy	30.01.2021	Deferred due to want of comments/NOC from DoA C&FW
4.	Kaveri Seeds Company Ltd	51417/AM21	Hybrid Rice (Paddy) seeds	04.02.2021	Deferred due to want of comments / NOC from Do AC&FW
5.	Bayer Bioscience Pvt Ltd	51431/AM21	Hybrid Rice (Paddy) seeds	09.02.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -55) dated 26.04.2021 for export of 19 Kg Hybrid Rice (Paddy) seeds to Vietnam by M/s Bayer Bioscience Pvt Ltd

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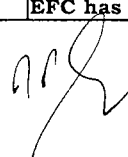
6.	Heer Impex	51442/ AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments/NOC from DoAC&FW. Application has been forwarded to Trade Division, DoAC&FW for wants of comments /NOC
7.	Bayer Bioscience Pvt Ltd	51454/ AM21	Hybrid Rice (Paddy) seeds	22.02.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -53)dated 26.04.2021 for export of 2769 Kg Hybrid Rice (Paddy) seeds to Philippines by M/s Bayer Bioscience Pvt Ltd
8.	Bayer Bioscience Pvt Ltd	51459/ AM21	Hybrid Rice (Paddy) seeds	23.02.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -56)dated 26.04.2021 for export of 20 Kg Hybrid Rice (Paddy) seeds to USA by M/s Bayer Bioscience Pvt Ltd
9.	Corteva Agriscience Seeds Pvt Ltd	51463/ AM21	Hybrid Rice (Paddy) seeds	24.02.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -52)dated 26.04.2021 for export of 20000 Kg Hybrid Rice (Paddy) seeds to Indonesia by M/s Corteva Agriscience Seeds Pvt Ltd
10.	Corteva Agriscience Seeds Pvt Ltd	51464/ AM21	Hybrid Rice (Paddy) seeds	24.02.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -51)dated 26.04.2021 for export of 35000Kg Hybrid Rice (Paddy) seeds to Philippines by M/s Corteva Agriscience Seeds Pvt Ltd
11.	Corteva Agriscience Seeds Pvt Ltd	51466/ AM21	Hybrid Rice (Paddy) seeds	25.02.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -46)dated 26.04.2021 for export of 50000 Kg Hybrid Rice (Paddy) seeds to Nepal by M/s Corteva Agriscience Seeds Pvt Ltd
12.	Corteva Agriscience Seeds Pvt Ltd	51489/ AM21	Hybrid Rice (Paddy) seeds	03.03.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No .1-143/2021-S.D.IV (263 rd EXIM -Export -49)dated 26.04.2021 for export of 60000 Kg Hybrid Rice (Paddy) seeds to Bangladesh by M/s Corteva Agriscience Seeds Pvt Ltd

13.	Corteva Agriscience Seeds Pvt Ltd	51496/ A M21	Hybrid Rice (Paddy) seeds	05.03.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No. 1-143/2021-S.D.IV (263 rd EXIM -Export -50)dated 26.04.2021 for export of 44025 Kg Hybrid Rice (Paddy) seeds to Philippines by M/s Corteva Agriscience Seeds Pvt Ltd
14.	Corteva Agriscience Seeds Pvt Ltd	51521/ A M21	Hybrid Rice (Paddy) seeds	16.03.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No. 1-143/2021-S.D.IV (263 rd EXIM -Export -48)dated 26.04.2021 for export of 15000 Kg Hybrid Rice (Paddy) seeds to Bangladesh by M/s Corteva Agriscience Seeds Pvt Ltd
15.	Corteva Agriscience Seeds Pvt Ltd	51525/ A M21	Hybrid Rice (Paddy) seeds	17.03.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No. 1-143/2021-S.D.IV (263 rd EXIM -Export -47)dated 26.04.2021 for export of 180 Kg Hybrid Rice (Paddy) seeds to Vietnam by M/s Corteva Agriscience Seeds Pvt Ltd
16.	Bayer Bioscience Pvt Ltd	51537/ A M21	Hybrid Rice (Paddy) seeds	23.03.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No. 1-143/2021-S.D.IV (263 rd EXIM -Export -54)dated 22.04.2021 for export of 20 Kg Hybrid Rice (Paddy) seeds to Singapore by M/s Bayer Bioscience Pvt Ltd
17.	Laxmi Traders/ Dinanath Bhagat	51539/ A M21	Non Basmati Rice Paddy Other than seed quality	23.03.2021	Comments/ NOC received from DoAC&FW vide O.M No. 1-79/2020-S.D.IV (Pt- VI) dated 15.04.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Laxmi Traders/ Dinanath Bhagat However, EFC decided to seek further inputs from the representative of DoAC&FW and examine the case on file.
18.	Corteva Agriscience Seeds Pvt Ltd	51548/ A M21	Hybrid Rice (Paddy) seeds	25.03.2021	Deferred due to want of comments / NOC from DoAC&FW.
19.	Corteva Agriscience Seeds Pvt Ltd	51549/ A M21	Hybrid Rice (Paddy) seeds	25.03.2021	Deferred due to want of comments / NOC from DoAC&FW.
20.	Nitish Trading	51554/ A M21	Non Basmati Rice Paddy Other than seed quality	30.03.2021	Comments/ NOC received from DoAC&FW vide O.M No. 1-79/2020-S.D.IV (Pt- VI) dated 15.04.2021 for export of 11500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Nitish Trading

					However, EFC decided to seek further inputs from the representative of DoAC&FW and examine the case on file.
21.	Pioneer Hi Bred Pvt Ltd	50003/ A M22	Hybrid Rice (Paddy) seeds	06.04.2021	Deferred due to want of comments / NOC from DoAC &FW.
22.	Bayer Bioscience Pvt Ltd	50018/ A M22	Hybrid Rice (Paddy) seeds	16.04.2021	Deferred due to want of comments / NOC from DoAC &FW.
23.	Corteva Agriscience Seeds Pvt Ltd	50024/ A M22	Hybrid Rice (Paddy) seeds	22.04.2021	Deferred due to want of comments / NOC from DoAC &FW.
24.	Pioneer Hi-bred Pvt Ltd	50025/ A M22	Hybrid Rice (Paddy) seeds	22.04.2021	Deferred due to want of comments / NOC from DoAC &FW.
25.	Gopal Kumar	50027/ AM22	Non Basmati Rice Paddy Other than seed quality	23.04.2021	Deferred due to want of comments / NOC from DoAC &FW

Department of Animal Husbandry and Dairying

26.	Tapan Traders	51350/ A M21	Wheat Bran	11.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
27.	Krishna Traders	51354/ A M21	Wheat Bran	18.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
28.	Krishna Traders	51355/ A M21	Wheat Bran	18.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
29.	Krishna Traders	51356/ A M21	Wheat Bran	18.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



					e on Post facto basis
30.	Shiv Shakti Traders	51390/ A M21	Rice Bran	28.01.2021	Deferred due to want of comments / NOC from DoAH D. D.O. reminder to be issued to Department of Animal Husbandry & Dairying for expediting their comments on such cases where comments are pending for more than 3 months.
31.	Bikash Sharma	51398/ A M21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAH D
32.	Bikash Sharma	51399/ AM21	Wheat Bran	30.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
33.	Bikash Sharma	51401/ AM21	Wheat Bran	30.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
34.	Sourav International	51407/ AM21	Wheat Bran	01.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
35.	T A Enterprise	51408/ AM21	Wheat Bran	01.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
36.	Madhusudan Ghosh/ Ghosh Traders	51410/ AM21	Wheat Bran	03.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
37.	Krishna Traders (New)	51425/ A M21	Wheat Bran	06.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
38.	Krishna Traders (New)	51426/AM21	Wheat Bran	06.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
39.	Imex Global Merchant Pvt Ltd	51429/AM21	Wheat Bran	08.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
40.	Suhani Export	51437/AM21	Wheat Bran	13.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
41.	Saraf Trcxim Limited	51448/AM21	Wheat Bran	20.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
42.	Sadiya Enterprise	51449/AM21	Wheat Bran	20.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
43.	Ajay Kumar Gupta	51450/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAH D, D.O. reminder to be issued to Department of Animal Husbandry & Dairying for expediting their comments on such cases where comments are pending for more than 3 months.
44.	Sahu Trading	51453/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAH D, D.O. reminder to be issued to Department of Animal Husbandry & Dairying for expediting their comments on such cases where comments are pending for

					or more than 3 months.
45.	Ahan International	51461/AM21	Wheat Bran	23.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46.	S.K International	51462/AM21	Wheat Bran	24.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
47.	Krishneel Exports Pvt Ltd	51465/AM21	Wheat Bran	24.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
48.	Rangeet Enterprise	51473/AM21	Wheat Bran	27.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
49.	P S International Trade	51480/AM21	Wheat Bran	27.02.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
50.	Vijani Exim Pvt Ltd	51486/AM21	Wheat Bran	01.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
51.	Asadul Pretty Traders	51517/AM21	Wheat Bran	11.03.2021	Deferred due to want of comments / NOC from DoAH&D
52.	Murli Flour Mills Pvt Ltd	51518/AM21	Wheat Bran	15.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

					e on Post facto basis
53.	Nazrul Enterprise	51519/ A M21	Wheat Bran	15.03.2021	Deferred due to want of comments / NOC from DoAH&D
54.	Sarathi Exim Pvt Ltd	51522/ A M21	Wheat Bran	16.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
55.	Chawla International	51526/ A M21	Wheat Bran	17.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
56.	Accent Deal Trade Pvt Ltd	51528/ A M21	Wheat Bran	19.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
57.	Accent Deal Trade Pvt Ltd	51528/ A M21	Wheat Bran	19.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58.	Krishna International	51531/ A M21	Wheat Bran	19.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
59.	Ganesh Chandra Kundu	51533/ A M21	Wheat Bran	20.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
60.	Paritosh Biswas	51535/ A M21	Wheat Bran	20.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

61.	GM Enterprise	51536/ A M21	Wheat Bran	22.03.2021	Deferred due to want of comments / NOC from DoAH D
62.	Saheb International	51540/ AM21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
63.	More & Co	51541/ A M21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
64.	Jamir Uddin	51542/ A M21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
65.	MTE Exim Pvt Ltd	51543/ A M21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAH D
66.	NK Agro Exports(India) Pvt Ltd	51544/ A M21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAH D
67.	Himalaya Exports	51545/ AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAH D
68.	Rekha Roadways	51546/ AM21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 06.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
69.	Pratima Enterprise	51547/ AM21	Wheat Bran	25.03.2021	Deferred due to want of comments / NOC from DoAH D
70.	Gazi Enterprise	51551/ A M21	Wheat Bran	29.03.2021	Deferred due to want of comments / NOC from DoAH D
71.	Rakhi Enterprise	51555/ A M21	Wheat Bran	30.03.2021	Deferred due to want of comments / NOC from DoAH D
72.	V K Udyog Ltd	51556/ A M21	Wheat Bran	30.03.2021	Deferred due to want of comments / NOC from DoAH D
73.	Privi Exports Pvt Ltd	51558/ A M21	Wheat Bran	31.03.2021	Deferred due to want of comments / NOC from DoAH D
74.	Amar Enterprise	50001/AM22	Wheat Bran	05.04.2021	Deferred due to want of comments / NOC from DoAH D

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75.	GAA Trading Enterprise	50004/ AM22	Wheat Bran	06.04.2021	Deferred due to want of comments / NOC from DoAH
76.	Raj International	50005/ AM22	Wheat Bran	07.04.2021	Deferred due to want of comments / NOC from DoAH
77.	Bengani Commodities Pvt Ltd	50008/ AM22	Wheat Bran	09.04.2021	Deferred due to want of comments / NOC from DoAH
78.	Global Enterprise	50009/ AM22	Wheat Bran	09.04.2021	Deferred due to want of comments / NOC from DoAH
79.	Raghubir Retailers Pvt Ltd	50010/ AM22	Wheat Bran	11.04.2021	Deferred due to want of comments / NOC from DoAH
80.	Raghubir Retailers Pvt Ltd	50011/ AM22	Wheat Bran	11.04.2021	Deferred due to want of comments / NOC from DoAH
81.	Ajmir Agency	50012/ AM22	Wheat Bran	12.04.2021	Deferred due to want of comments / NOC from DoAH
82.	Khageshwar Roy	50013/ AM22	Wheat Bran	13.04.2021	Deferred due to want of comments / NOC from DoAH
83.	S P Enterprise	50014/ AM22	Wheat Bran	14.04.2021	Deferred due to want of comments / NOC from DoAH
84.	S P Enterprise	50015/ AM22	Wheat Bran	14.04.2021	Deferred due to want of comments / NOC from DoAH
85.	S P Enterprise	50016/ AM22	Wheat Bran	14.04.2021	Deferred due to want of comments / NOC from DoAH
86.	AB Udyog Pvt Ltd	50017/ AM22	Wheat Bran	16.04.2021	Deferred due to want of comments / NOC from DoAH
87.	MTE Exim Pvt Ltd	50020/ AM22	Wheat Bran	17.04.2021	Deferred due to want of comments / NOC from DoAH
88.	Tapan Traders	50022/ AM22	Wheat Bran	20.04.2021	Deferred due to want of comments / NOC from DoAH
89.	S V International	50023/ AM22	Wheat Bran	20.04.2021	Deferred due to want of comments / NOC from DoAH
90.	Sourav International	50026/ AM22	Wheat Bran	22.04.2021	Deferred due to want of comments / NOC from DoAH
91.	Ghosh Export	50028/ AM22	Wheat Bran	24.04.2021	Deferred due to want of comments / NOC from DoAH
92.	Greenmore Organic Foods Limited	50029/ AM22	Wheat Bran	25.04.2021	Deferred due to want of comments / NOC from DoAH
Ministry of Environment Forest and Climate Change					
SU Division					
93.	MMTC Limited	51300/ AM21	Redsanders wood in log form-Confiscated	08.12.2020	Rejected as firm is not responding to the emails issued by DGFT.
94.	Sri Hare Rama Hare Krishna Industries	51310/ AM21	Redsanders wood in VAP form-Pattaland	21.12.2020	Deferred due to want of comments / NOC from MoEF & CC (SU Division). Reminder to be issued to firm for submission of the documents asked by MoEF & CC (SU Division) and respond to the email issued by DGFT.

95.	Glowide trade wings	51314/ AM2 1	Redsanders wood in VAP form - Pattaland	23.12.2020	Deferred due to want of comments / NOC from MoEF & CC (SU Division). Reminder to be issued to firm for submission of the documents asked by MoEF & CC (SU Division and respond to the email issued by DGFT
96.	Nishant Aromas P. Limited	51490/ AM2 1	Sandalwood Oil	03.03.2021	Deferred due to want of comments / NOC from MoEF & CC (SU Division)
Department of Atomic Energy					
97.	Sukaso Ceracolors Pvt Ltd	50019/ AM2 2	ZIRCOMAT 5 Micron / 325 Mesh - Powder	17.04.2021	Deferred due to want of comments / NOC from DAE
98.	Sukaso Ceracolors Pvt Ltd	50021/ AM2 2	ZIRCOMAT 5 Micron / 325 Mesh - Powder	19.04.2021	Deferred due to want of comments / NOC from DAE
Ministry of Textiles					
99.	National Silkworm Seed Organization	50285/ AM2 1	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. A Reminder to be issued to Ministry of Textiles for the expediting the comments in the case and to expedite comments on DGFT O.M dated 24.12.2020 regarding exemption on export of hybrid silkworm egg from the restricted category.
Ministry of Petroleum & Natural Gas					
100.	Spice Jet	50725/ AM2 0	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG. Reminder to be issued to the firm for submission of the information as asked by MoPN&G and the email issued by DGFT.
101.	Retail Detail India Private Limited	51439/ AM2 1	PARAFFIN WHITE OIL b) ENA - ETHYL ALCOHOL (STN 96% AT 20C) LT c) BENZYL SALICYLATE d) LIGHT LIQUID PARAFFIN e) CALCIUM CARBONATE f) RAW TALC g) TEXAPON N-70 T h) WHITE SOFT PARAFFIN	16.02.2021	Deferred due to want of comments/NOC from MoPNG
102.	Vans Overseas	51538/ AM2 1	ENA ETHANOL 95% MIN	23.03.2021	Rejected. MoPNG vide O.M P-12019(11)/18/2020- Supply (E-33857) dated 13.04

					.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Van Overseas
Ministry of Mines					
103.	Kings Metals & Alloys Madras Limited	50193/ AM20	River sand	26.11.2019	Rejected as comments/NOC have not been furnished by Ministry of Mines Inspite of multiple letters/reminders and EFC has decided to close the case.
104.	Mata Amritananda Math	50211/ AM20	Natural sand for research work	12.12.2019	Rejected as comments/NOC have not been furnished by Ministry of Mines Inspite of multiple letters/reminders and EFC has decided to close the case.
105.	Real Minerals India Pvt Ltd	50643/ AM20	Raw Silica Sand	09.07.2020	Rejected as comments/NOC have not been furnished by Ministry of Mines Inspite of multiple letters/reminders and EFC has decided to close the case.
106.	Asahi Modi Materials Pvt Ltd	50832/ AM20	SILICA SAND	07.08.2020	Rejected as comments/NOC have not been furnished by Ministry of Mines Inspite of multiple letters/reminders and EFC has decided to close the case.
107.	JVC India	50174/ AM21	Playground Sand	08.05.2020	Rejected as comments/NOC have not been furnished by Ministry of Mines Inspite of multiple letters/reminders and EFC has decided to close the case.
108.	Hocage Home Decor Pvt Ltd	51260/ AM21	Silica Sand	09.11.2020	Deferred due to want of comments /NOC from Ministry of Mines
109.	Arvik Minerals Pvt Ltd	51391/ AM21	Silica Sand	29.01.2021	Deferred due to want of comments /NOC from Ministry of Mines
110.	Jai Vardhaman Khaniz Pvt Ltd	51460/ AM21	Silica Sand	23.02.2021	Deferred due to want of comments /NOC from Ministry of Mines
111.	Ceedee Metals Alloys Pvt Ltd	51550/ AM21	WASHED SILICA SAND FOR LFC	30.03.2021	Deferred due to want of comments /NOC from Ministry of Mines

Note :

- i. **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- ii. **Approved cases:** Export licenses have to be issued to the approved cases, if otherwise, no other action is required.
- iii. **Approved post-facto:** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in

those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

- iv. **Dropped:** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.
- v. **Rejected:** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. **Closed:** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

